

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00190/2017

DATED THIS THE 1st DAY OF FEBRUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

Raghwendra Kumar
S/o Shri Shankar Dayal Singh
Aged about 28 years,
Residing Village # Pipra Dhiber
Post: Ankupa
District- Aurangabad
Bihar. 824 123.

....Applicant

(By Shri Izzhar Ahmed, Advocate)

Vs.

1.Chief Medical Superintendent
Medical Department,
South Western Railway
Hubli 23 .

2.Chief Medical Director,
Medical Department,
South Western Railway
Hubli 20 .

3.Chief Personnel Officer,
(Personnel Department),
South Western Railway,
Gadag Road,Hubli 20 .

4.Senior Divisional Personnel Officer,
South Western Railway,
Personnel Department
Hubli Divisional,
Hubli 23 .

5.The Secretary,
Ministry of Railways,
Railway Board, New Delhi.

6.Union of India,
through the General Manager,
South Western Railway,
Gadag Road,Hubli 20 .

...Respondents.

(By Shri J.Bhaskar Reddy, SCGC)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. In this matter the prayer is basically for disposal of the representation. The reply states that the matter is pending before the General Manager . Therefore, we direct the General Manager to take a decision in the matter and convey it to the respondents, if, necessary after hearing them, within one month next. OA is allowed to this extent. No order as to costs.

(PK.PRADHAN)
MEMBER(A)

bk.

(DR. K.B. SURESH)
MEMBER(J)

Annexures referred to by the applicant in OA No. 170/00190 /2017

Annexure-A1: A copy of Notice no. 03/2012 dated 12.05.2012.

Annexure-A2: A copy of modified vacancies vide Notice no. 03/2012.

Annexure- A-03. A copy of medical report dated 28.09.2002.

Annexure- A-04. A copy of call letter for Preliminary examination dated 25.10.2012

Annexure- A-05; A copy of call letter for Main examination dated 12.07.2013.

Annexure- A-06. A copy of call letter typewriting test dated 13.11.2013.

Annexure- A-07. A copy of offer of appointment dated 26.02.2015.

Annexure- A-08. A copy of letter dated 07.04.2015.

Annexure- A-09. A copy of order of Court PWD dated 16.06.2016.

Annexure- A-10. A copy of impugned letter dated 19.10.2016.

Annexure- A-11. A copy of letter dated 20.03.2017

Annexure- A-12. A copy of order dated 28.03.2017 in OA-996/16.

Annexure- A-13. A copy of impugned order dated 04.04.2017.

Annexure- A-14. A copy of meaning of Biopolar activities.

Annexure- A-15. A copy of DoP&T's O.M dated 29.12.2005.

Annexure- A-16. A copy of Railway Board's letter dated 21.12.2006.

Annexure- A-17. A copy of extract of rules in Chapter- V, Section-B of IRMM, I - 2000.

Annexure- A-18. A copy of Railway Board's letter dated 23.11.1990.

Annexure- A-19. A copy of Railway Board's letter dated 20.12.2006.

Annexure- A-20. A copy of Railway Board's letter dated 27.08.2009.

Annexure- A-21. A copy of Railway Board's letter dated 22.05.2012.

Annexure- A-22. A copy of Railway Board's letter dated 25.09.2013.

Annexure- A-23. A copy of Railway Board's letter dated 25.09.2013.

Annexure- A-24. A copy of Railway Board's letter dated 23.09.2015.

Annexure- A-25. A copy of job profile of Goods Goods Guard and Commercial Apprentice.

Annexure- A-26. A copy of letter under RTI Act dated 26.02.2015.

Annexure- A-27. A copy of index and relief sought in OA-996/2016.

Annexure- A-28. A copy of application under RTI dated 07.04.2017.

Annexures referred in reply

Annexure-R1: A copy of medical report dated 11.5.2017.

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